

संसदीय कार्य तथा भ्रम मंत्री (श्री रवीन्द्र वर्मा)) भविष्य निधि प्राधिकारियों- ने इस प्रकार बताया है:

(क) से (ग). मुख्यालय (केन्द्रीय) के कार्यालय के लिए दो स्टाफ कारें और क्षेत्रीय कार्यालय, दिल्ली के लिए एक स्टाफ कार है। पहले केन्द्रीय कार्यालय में केवल एक स्टाफ कार उपलब्ध थी। सेवाओं और अपेक्षाओं की अत्यावश्यकता के अनुसार, स्टाफ कारों का उपयोग सरकारी कार्य के लिए कार्यालय के समय से पहले और बाद में किया जाता है। क्षेत्रीय कार्यालय, राजस्थान से एक चपरासी का स्थानान्तरण 10-5-1976 को किया गया था। उसे कर्मचारी विनियमों के अनुसार, 26-2-1977 से स्टाफ कार ड्राइवर के रूप में नियुक्त किया गया था। दोनों कारों को कर्मचारी क्वार्टरों से संलग्न सरकारी गराजों में पार्क किया जाता है। सरकारी गराजों में स्टाफ कारों के पार्किंग की स्वीकृति सक्षम प्राधिकारियों से प्राप्त कर ली गई है।

**Tours Undertaken by Central Provident Fund Commissioner**

2293. SHRI SHIV NARAIN SAR-SUNIA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the tours undertaken by the Central Provident Fund Commissioner during the emergency exceeded the number of tours undertaken during the last six years;

(b) if not, the number of tours undertaken and the purpose of each tour; and

(c) the outcome of these tours?

1205 LS—4.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): The Provident Fund Authorities have reported as under:

(a) No.

(b) and (c). 37 tours between July, 1975 to March, 1977. The purpose of the tours were *inter alia*, as under:—

(i) meetings of:

(a) Central Board of Trustees.

(b) Budget Sub-Committee.

(c) Building Sub-Committee.

(ii) setting up of sub-offices in the various Regional Offices of the Organisation.

(iii) construction of office buildings/staff quarters at various centres;

(iv) meetings arranged with officers of State Governments to discuss pending recovery/prosecution cases;

(v) meetings with employers' Organisation.

(vi) meetings with employees' organisations;

(vii) meetings with officers at various levels;

(viii) official inspections of various regional offices;

Appropriate instructions were issued to Regional Commissioners, Provident Fund Inspectors and other officers on the spot during the periodical visits on the various problems faced by them. Also, wherever necessary, follow up action was taken.